

(b) Percentage of increase in various cadres is as under:

	1988	1989	1990
1	2	3	4
Class I	10.27%	11.62%	15.17%
Class II	17.23%	13.30%	11.42%
Class III	9.28% (-)	3.05%	12.63%
Class IV	2.70% (-)	7.76%	24.41%

(c) Yes, Sir.

Opening of Bank Branches in Uttar Pradesh

8387. SHRI RAJVEER SINGH:
SHRI SARJU PRASAD SA-
ROJ:
DR. BENGALI SINGH:
SHRI KALPNATH SONKAR:

Will the Minister of FINANCE be pleased to state:

(a) the number of branches of public sector banks opened in Uttar Pradesh during the last three years; and

(b) the number of breaches of the public sector banks proposed to be opened in each district of the State during 1990 and the locations thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Public Sector Banks opened 582 branches in Uttar Pradesh during the last three years (from 1.1.1987 to 31.12.1989). The previous Branch Licensing Policy (1985-90) came to an end on 31.3.1990. The new Branch Licensing Policy has not been finalised so far. It is, there-

fore, not possible at this stage to indicate the number or location of branches of Public Sector Banks that will be opened in each district of Uttar Pradesh during 1990. Out of the licences granted under the previous policy, 241 licences are still pending with Public Sector Banks for opening of branches in Uttar Pradesh. With a view to ensuring that Bank offices are opened at the allotted centre, the Reserve Bank of India has extended the validity period of these licences upto 30.9.1990.

Cases Pending in Supreme Court

8388. SHRI RAJVEER SINGH: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of cases pending for more than five years in the Supreme Court; and

(b) the details of the steps being taken by Government for their quick disposal?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) As on 31.12.1989, 23921 (Regular Hearing Matters only) cases were pending for more than five years in the Supreme Court.